

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:-

Sr. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1	<b>IA 454/17 &amp; IA 455/17 in DFR No. 1771/17</b> (IA 454/17- for leave to file the appeal & IA 455/17- for condonation of delay)	Aircel Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	1771/2017 dated 26/5/2017	13/6/2017		<b>19/07/2017</b>
2	<b>191 of 2017</b>	Meghalaya Power Distribution Corporation Ltd. Vs. Meghalaya State Electricity Regulatory Commission	1667/2017 dated 19/5/2017	19/6/2017		<b>19/07/2017</b>
3	<b>192 of 2017</b>	Meghalaya Power Distribution Corporation Ltd. Vs. Meghalaya State Electricity Regulatory Commission	1666/2017 dated 19/5/2017	19/6/2017		<b>19/07/2017</b>
4	<b>IA 468/17 in DFR No. 1874/17</b> (IA 468/17 – for condonation of delay)	Madhya Pradesh Power Management Co.Ltd. Vs. CERC & Ors.	1874/2017 dated 2/6/2017	19/6/2017		<del>19/07/2017</del> <b>21/08/2017</b> (as requested by counsel)
5	<b>IA 476/17 in DFR No. 1548/17</b> (IA 476/17 – for condonation of delay)	RSWM Limited Vs. Rajasthan Renewable Energy Corporation Ltd. & Anr.	1548/2017 dated 11/5/2017	21/6/2017		<b>20/07/2017</b>
6	<b>IA 480/17 in DFR No. 1730/17 (IA 480/17-for condonation of delay</b>	Ultratech Cement Limited (Unit-Aditya Cement Works) Vs. Rajasthan Renewable Energy Corporation Ltd. & Anr.	1730/2017 dated 24/5/2017	21/6/2017		<b>20/07/2017</b>

7	<b>IA 482/17 in DFR No. 1677/17 (IA 482/17-for condonation of delay</b>	Suzuki Spinners & Ors.Vs. Rajasthan Renewable Energy Corporation Ltd. & Anr.	1677/2017 dated 22/5/2017	21/6/2017		<b>20/07/2017</b>
8	<b>IA 470/17 &amp; IA 471/17 in DFR No. 1787/17</b> (IA 470/17- for condonation of delay & IA 471/17 – for waiver of court fees)	Dr. Bharat Jhunjunwala Vs. Uttar Pradesh Electricity Regulatory Commission & Ors.	1787/2017 dated 29/5/2017	21/6/2017		<b>25/07/2017</b>
9.	<b>IA 478/17 in DFR No. 1618/17 (IA 478/17-for condonation of delay</b>	J.K.Tyre & Industries Ltd..Vs. Rajasthan Renewable Energy Corporation Ltd. & Anr.	1618/2017 dated 16/5/2017	22/6/2017		<b>20/07/2017</b>
10.	<b>193 of 2017</b>	GMR Kamalanga Energy Limited vs. Central Electricity Regulatory Commission & Ors.	1803/2017 dated 29/5/2017	23/6/2017		<b>25/07/2017</b>
11.	<b>194 of 2017</b>	Sai Service Private Limited vs. Maharashtra Electricity Regulatory Commission & Ors.	1861/2017 Dated 01/6/2017	23/6/2017		<b>25/07/2017</b>

**By Order  
Sd/-  
Dy. Registrar**

**Dated: -30/06/2017**